

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

STARRED QUESTION NO:334
ANSWERED ON:14.03.2006
RESERVED ITEMS FOR PRODUCTION
Singh Shri Sugrib;Vallabbhaneni Shri Balashowry

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a): whether certain items have been reserved for production under small scale sector;
- (b): if so, the details of the items which were reserved for production under small scale sector uptill the end of December, 2005;
- (c): the number of items dereserved from this category during the last three years and thereafter till date;
- (d): the reasons for removing the items from the reserved list; and
- (e): the assessment on the status of the small scale industry sector after deleting the items from the reserved list?

Answer

MINISTER OF SMALL SCALE INDUSTRIES & AGRO AND RURAL INDUSTRIES (SHRI MAHABIR PRASAD)

(a)to(e): A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 334 FOR ANSWER ON 14.03.2006.

- (a)&(b): Yes, Sir. The list of 506 products reserved for exclusive manufacture by small scale industries till the end of December 2005 is given in the Annexure.
- (c): 391 products, including 27 sub-items, have been dereserved during the last three financial years and thereafter till date.
- (d): The reasons for removing these items from the reserved list include, among others, the need for technological upgradation and enhanced competitiveness, achieving economies of scale, etc.
- (e): Two studies, commissioned by the Government, to evaluate the impact of dereservation during the last five years have not revealed any adverse impact on the small scale industries.